## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 42/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

Name of the Company:

Spectrum Trimpex Pvt. Ltd.

V/s.

Anil Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rahil. P. Jain	Advocabe	Petitioner	Paule.
2.	KUNAL J. VYAS	ADVOCATE	RESPONDENT	Hygg.

## **ORDER**

Learned Advocate Mr. Rahil Jain present for Financial Creditor/ Petitioner. Learned Advocate Mr. Kunal Vyas present for Respondent.

Learned Advocate Mr. Kunal Vyas filed Vakalatnama for Respondent.

Letter of proof of service of petition on Respondent filed.

Petitioner served copy of petition on Respondent Counsel.

For objections and hearing, list the matter on 10.07.2017.

BYKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 7th day of July, 2017.